List of operational creditors (Government dues)

			Details of Claim received		Details of Claim A		dmitted			Amount of any mutual		
Sr. No.	Details of Claimant	Government	Date of Receipt (MM/DD/YYYY)	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Whether related party?	% Voting Share in CoC	Amount of Contingent Claim	dues, that may be set off	Amount of claim under verification	Amount of Claim not admitted Remarks, if any
1 2	CGST & CEX, Mumbai East Commissionerate Commissioner Of Commercial Taxes	Central Government State Government	9/13/2022 7/29/2022	5,395,479,069 193,853,498	1,293,954,627 193,853,498		No No	-		-		4,101,524,442 Note 3,5 & 11 - Note 3
3	CT & GST Officer (Odisha)	Central Government	-	10,315,932	10,315,932	-	No	-	-	-	-	- Note 3
	CT & GST Officer (Odisha) Department of Trade and Taxes (New Delhi)	Central Government State Government	10/17/2022	7,178,664 40,476,834	40,476,834	-	No No		-	-	-	7,178,664 Note 5 - Note 3
	Employees State Insurance Corporation - Thrissur EPFO (Kandivali, Maharashtra)	Central Government Central Government	8/8/2022 8/2/2022	50,264 121,749,341	121,749,341		No No	-	50,264	-	-	- Note 4 - Note 3
8	ESI Corporation (Bangalore, Karnataka)	Central Government	8/4/2022	344,338	305,453	-	No		38,885			- Note 3 & 4
	ESI Corporation (Ministry of Labour & Employment ,Govt of India) ESI Corporation Sub Regional Office Nasik	Central Government Central Government	10/18/2022	208,448 361,131	-	-	No No		-	-	-	208,448 Note 5 361,131 Note 5
	ESIC (Thiruvananthapuram) ESIC (Thiruvananthapuram)	Central Government Central Government	8/3/2022	35,727 35,727	-	-	No No		-			35,727 Note 5 35,727 Note 5
13	ESIC Lucknow	State Government		4,620		-	No		4,620	-		- Note 4
15	ESIC (Salem, Tamil Nadu) ESIC (Salem, Tamil Nadu)	Central Government Central Government	10/18/2022	8,114 8,114	6,904	-	No No	- 1	1,210	-	- :	8,114 Note 5 - Note 3 & 4
16 17	ESIC SRO Thiruvananthapuram ESIC SRO Thiruvananthapuram	Central Government Central Government	8/18/2022 8/8/2022	34,414 34,414	30,844	-	No No	-	3,570 34,414			- Note 3 & 4 - Note 4
18 19	ESIC (Aurangabad, Maharashtra) ESIC (Bangalore, Karnataka)	Central Government Central Government	9/28/2022 8/1/2022	92,308 84,479,828	149,779	-	No No		92,308 84,330,049	-	-	- Note 4 - Note 3 & 4
20	ESIC (Baroda, Gujarat) ESIC (Ernakulam, Kerela)	Central Government	9/14/2022	201,857	69,629	-	No		-	-		201,857 Note 5 2,476 Note 3 & 5
22	ESIC (Jodhpur Rajasthan)	Central Government Central Government	8/25/2022 10/17/2022	72,105 14,780	12,928		No No		1,852		- :	- Note 3 & 4
23 24	ESIC (Kozhikode, Kerala) Esic (Ludhiana, Punjab)	Central Government Central Government	8/8/2022	1,473,383 65,114	1,036,107 62,149	-	No No	- :	437,276 2,965	-		- Note 3 & 4 - Note 3 & 4
25	ESIC (Madurai, Tamil nadu) ESIC (Madurai, Tamil nadu)	Central Government Central Government	10/18/2022 10/18/2022	9,970 9,970	9,342	-	No No	-	484	-	-	144 Note 3,4 & 5 9,970 Note 5
27	Esic (Marol, Maharashtra) ESIC (Marol, Maharashtra)	Central Government	8/1/2022	128,085,218	4,286,258	-	No		36,649,820	-		87,149,140 Note 3,4 & 5
29	ESIC (Mysore, Tamil Nadu)	Central Government Central Government	8/18/2022 8/3/2022	47,477 41,982	43,478 11,049		No No		3,999 2,979			- Note 3 & 4 27,954 Note 3,4 & 5
31	ESIC (Mysore, Tamil Nadu) ESIC (Mysore, Tamil Nadu)	Central Government Central Government	-	41,982 41,982	11,294 18,543		No No		3,029 5,859	-		27,659 Note 3,4 & 5 17,580 Note 3,4 & 5
32	ESIC (Mysore, Tamil Nadu) ESIC (Mysore, Tamil Nadu)	Central Government Central Government	8/3/2022 8/3/2022	41,982 41,982	32,532		No No	H :	9,450	-	-	41,982 Note 5 - Note 3 & 4
34	ESIC (Nagpur, Maharashtra)	Central Government	8/3/2022	90,860	85,523	- :	No	-	5,337	-		- Note 3 & 4
36	ESIC (Nagpur, Maharashtra) ESIC (Nashik, Maharashtra)	Central Government Central Government	8/5/2022	90,860 361,131	94,206	-	No No	-	266,925		:	90,860 Note 5 - Note 3 & 4
38	ESIC (New Delhi) Esic (New Delhi)	Central Government Central Government	8/18/2022	53,883 153,375	144,710		No No		53,883			- Note 4 8,665 Note 3 & 5
39	Esic (New Delhi) ESIC (Noida, New Delhi)	Central Government Central Government	8/3/2022	33,142 1,673,139	33,142 1,555,214	-	No No		117,925	-		- Note 3 - Note 3 & 4
41	ESIC (Noida, New Delhi)	Central Government		1,005,312			No		1,005,312			- Note 4
43	ESIC (Noida, New Delhi) ESIC (Noida, New Delhi)	Central Government Central Government	10/17/2022	198,806 118,187	192,248 118,060		No No		6,558 127			- Note 3 & 4 - Note 3 & 4
	ESIC (Noida, New Delhi) ESIC (Panaji, Goa)	Central Government Central Government	8/3/2022	10,422 21,919	9,736 19,080	-	No No		686 2,839	-		- Note 3 & 4 - Note 3 & 4
46	ESIC (Surat, Gujarat) ESIC (Tirunelveli, Tamil nadu)	Central Government	8/8/2022	29,832 27,127	20,526 7,947	-	No No		9,306 19,180			- Note 3 & 4 - Note 3 & 4
48	ESIC (Aurangabad)	Central Government Central Government	10/18/2022	19,827	11,672		No		8,155			- Note 3 & 4
50	ESIC (Aurangabad) ESIC (Baddi , Himachal Pradesh)	Central Government Central Government	10/18/2022 10/17/2022	10,013 15,317	7,960	-	No No		2,053			- Note 3 & 4 15,317 Note 5
51	ESIC (Baddi , Himachal Pradesh) ESIC (Baddi , Himachal Pradesh)	Central Government Central Government	8/20/2022 10/6/2022	28,900 15,317	-	-	No No		28,900 15,317	-		- Note 4 - Note 4
53	ESIC (Baddi , Himachal Pradesh) ESIC (Baddi, Himachal Pradesh)	Central Government Central Government	9/15/2022 10/17/2022	31,194 13,254	28,279 12,801	-	No No		2,915 453	-		- Note 3 & 4 - Note 3 & 4
55	ESIC (Baddi, Himachal Pradesh)	Central Government		11,954	11,567		No		387			- Note 3 & 4
57	ESIC (Baddi, Himachal Pradesh) ESIC (Baddi, Himachal Pradesh)	Central Government Central Government	10/18/2022 8/5/2022	9,255 11,355	9,215 9,787	-	No No	- :	1,568	-		40 Note 3 & 5 - Note 3 & 4
	ESIC (Baddi, Himachal Pradesh) ESIC (Baddi, Himachal Pradesh)	Central Government Central Government	8/4/2022	12,398 11,367	12,398 11,367	-	No No				-	- Note 3 - Note 3
	ESIC (Baddi, himachal pradesh) ESIC (Bhubhanshwar, Odisha)	Central Government Central Government	8/3/2022	6,482 186,608	5,433 172,154		No No		1,049 14454			- Note 3 & 4 - Note 3 & 4
62	ESIC (Chandigarh)	Central Government	8/2/2022	1,425,890	1,323,391		No		2,568			99,931 Note 3,4 & 5
64	ESIC (Chennai, Tamil nadu) ESIC (Chennai, Tamil nadu)	Central Government Central Government	10/17/2022	173,577 173,577	164,804		No No		8,773		-	- Note 3 & 4 173,577 Note 5
	ESIC (Coimbatore, Tamil nadu) ESIC (Coimbatore, Tamil nadu)	Central Government Central Government	8/4/2022	11,434 5,798	10,906 5,798	-	No No	-	528	-		- Note 3 & 4 - Note 3
67	ESIC (Indore, Madhya Pradesh)	Central Government Central Government	8/8/2022	46,031 4.468	15,578 3,878	-	No No		30,453	-		- Note 3 & 4 - Note 3 & 4
69	ESIC (Jaipur, Rajasthan) ESIC (Jaipur, Rajasthan)	Central Government	10/18/2022	2,308	2,308	-	No		590	-		- Note 3
71	ESIC (Jodhpur, Rajasthan) ESIC (Jodhpur, Rajasthan)	Central Government Central Government	10/18/2022 10/18/2022	10,324 10,324	8,869	-	No No		1,455			- Note 3 & 4 10,324 Note 5
72 73	ESIC (Kozhikode, Kerala) ESIC (Kozhikode, Kerala)	Central Government Central Government	8/23/2022	951,582 126,044	-	-	No No		-			951,582 Note 5 126,044 Note 5
74	ESIC (Kozhikode, Kerala) ESIC (Kozhikode, Kerala)	Central Government	8/18/2022	54,842		-	No		-	-		54,842 Note 5
76	ESIC (Kozhikode, Kerala)	Central Government Central Government	8/8/2022 8/3/2022	26,464 23,017	26,464 23,017		No No		:		- :	- Note 3 - Note 3
	ESIC (Kozhikode, Kerala) ESIC (Kozhikode, Kerala)	Central Government Central Government	10/18/2022 10/17/2022	18,458 14,362	-	-	No No		-	-		18,458 Note 5 14,362 Note 5
	ESIC (Kozhikode, Kerala) ESIC (Raipur, chattisgarh)	Central Government Central Government	8/5/2022	1,107,359 86,923	96036 80,174	-	No No	-	625540 6,749	-	-	385,783 Note 3,4 & 5 - Note 3 & 4
81	ESIC (Solnis, New Delhi) ESIC (Surat, Gujarat)	Central Government Central Government	8/3/2022	46,634 208,448	44,413 50,899		No No		2,221 157,549			- Note 3 & 4 - Note 3 & 4
83	ESIC (Tirunelveli, Tamil Nadu)	Central Government	-	2,059,649			No		157,549		- :	2,059,649 Note 5
85	ESIC (Tirupati) ESIC (Tirupati)	Central Government Central Government	8/3/2022 9/16/2022	29,645 15,613	29,645 15,613		No No	<u> </u>		-	-	- Note 3 - Note 3
	ESIC (Tripura & Guwahati) ESIC (Vijaywada, Andhra Pradesh)	Central Government Central Government	8/3/2022	180,182 1,460,406	-	-	No No			-	-	180,182 Note 5 1.460,406 Note 5
88	ESIC (Vijaywada, Andhra Pradesh)	Central Government	8/3/2022	1,460,406	102,743		No		1,357,663		:	- Note 3 & 4
90	Esic (Vishakhapatnam & Vizianagaram, Andra Pradesh) ESIC Chandigarh	Central Government Central Government	8/17/2022	93,807 1,425,890	82,866 1,323,391	-	No No	- :	10,941 2,568	-		- Note 3 & 4 99,931 Note 3,4 & 5
91	ESIC Ernakulam Esic Hyderabad	State Government State Government	8/3/2022	69,629 13,430		-	No No	-	69,629 13,430	-	-	- Note 4 - Note 4
93	Esic Hyderabad Esic Hyderabad	State Government State Government	7/29/2022 7/27/2022	1,425 62,601			No No		1,425 62,601			- Note 4 - Note 4
95	ESIC Insurance (Marol, Maharashtra)	Central Government	-	491,663	491,663		No			-	:	- Note 3
97	Esic Kolkata Esic Kolkata	State Government State Government	7/27/2022 7/27/2022	3,352,990 1,676,495			No No		3,352,990 1,676,495		-	- Note 4 - Note 4
98	Esic Kolkata ESIC Lower Parel Mumbai	State Government State Government	7/27/2022 8/8/2022	5,319 15,870			No No		5,319 15,870			- Note 4 - Note 4
100	ESIC Lower Parel Mumbai ESIC Lucknow (2791,2792,2793)	State Government State Government	7/27/2022 8/26/2022	3,669 24.148			No No		3,669 24.148			- Note 4 - Note 4
102	ESIC Noida	Central Government	10/18/2022	2,098	1,953		No		145	- :	- :	- Note 3 & 4
104	Esic Pune Esic Pune	State Government State Government	8/3/2022 8/1/2022	3,278,616 2,091,243	-		No No		3,278,616 2,091,243	-	-	- Note 4
105	ESIC Regional Office, Rajasthan ESIC, (Kolkata, West Bengal)	Central Government Central Government	8/1/2022	96,047 56,535,181	86,284 680,671		No No		9,763 1,328,155		-	- Note 3 & 4 54,526,355 Note 3,4 & 5
107	Gaurang Bhatnagar Superintendent, ESIC	Central Government	8/3/2022	2,058,649	-		No			Ž.	-	2,058,649 Note 5
109	GST & Central Excise Joint Commissioner Of State Taxes, Special Circle, Patna Department Of	Central Government State Government	8/8/2022	801,259 291,060,196	291,060,196		No No		801,259			- Note 4 - Note 3
110	Mahendrapal Thakur VAT (Sales Tax) Deputy Commissioner of Sales Tax Mumbai, Maharashtra	State Government State Government	10/17/2022 8/29/2022	21,627,581 29,547,202	29,547,202		No No			-		21,627,581 Note 5 Note 3 & 10
112	State Taxes (Gujarat)	State Government	10/18/2022	2,794,843 533,848	2,794,843		No		533,848	-		- Note 3
113 114	Sub-Regional Office Employees state Insurance Corporation ESIC Department (Claims from Multiple Locations and Multiple Subcodes)	State Government State Government	8/3/2022	533,848 21,286,582	6,866,631	-	No No	1	533,848 14,419,951	-	-	- Note 4 Note 3 & 4
				ı			1	1	1	1		

Notes:

1. The above list of creditors reflects claims received by IRP/RP upto October 18, 2022, verified as on August 24, 2023.

2. The RP has maintained a separate list of claims received after the 90th day from ICD (i.e., October 18, 2022), which the RP is not in a position to verify on account of the provisions of Regulation 12(2) of the Insolvency and Bankruptty Board of India (Innolvency Resolution Process for Corporate Process) Regulations, 2016 which provide as follows: "(2) A creditor, who fails to claim with proof within the time stipulated in the public announcement, may submit the claim with proof to the interim resolution professional, as the case may be, on or before the nineteith day of the insolvency commencement date.

3. Claims of the creditors have been verified (to the extent possible) and dentated basis documents share by claimants. Due to one-availability of information, supering documents and prescred from the composed either, and in order to solid cooperation and assistance from the relevant schedules, prese recording long and assistance from the relevant schedules, prese recording long and assistance from the relevant schedules. One second from the composed and assistance from the relevant schedules are long assistance and assistance from the relevant schedules are long assistance and assistance from the relevant schedules are long assistance and assistance from the relevant schedules are long assistance and assistance from the relevant schedules are long assistance and assistance from the relevant schedules are long assistance and assistance from the relevant schedules are long assistance and assistance from the relevant schedules are long assistance and assistance from the relevant schedules are long assistance and assistance from the relevant schedules are long assistance and assistance from the relevant schedules are long assistance and assistance from the relevant schedules are long assistance and assistance from the relevant schedules are long assistance and assistance from the relevant schedules are long assistance and assistance from the relevant schedules are long as assistance and assistance from the relevant schedules are long as assistance and assistance from the relevant schedules are long as as as as as a single assistance and assistance are long as as as a single assistance are long as as as as as as a single assistance are long as as as a single assistance are long as as as as a single assistance are long as as as as as as a single assistance are long as as a single assistance are long as as as a single assistance are long as as a single assistance are long as as as a single as a single assistance are long a

4. Below mentioned claims are categorized as "Contingent".

1) The claims ladded the basis of show cause notice issued to the corporate deletor by the relevant statutory authority are subject to outcome of the proceedings before the relevant authority and have been categorized as contingent claims.

3) The claims subject to outcome of the proceedings before the relevant authority due to the matter being sub-judice before such authority and have been categorized as contingent claims.

- Subservenestioned dains are categorized as "not admitted"

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 | Subservenestioned dains are categorized as "not admitted bas do convert dain incorrect form, is such a case, the incorrect form has not been considered.
 | Subservenestioned dains are categorized as do convert and incorrect form, is such a case, the incorrect form has not been considered.
 | Subservenestioned dains are categorized dains are categorized as do convert for admitted bas documents shared by the purposet admitted pass documents shared by the purposet admitted representative.
 | Subservenestic dains are categorized as documents shared by the purposet admitted pass documents shared by the pu
- representative.

 It claims of employees, wherever claimed by both purported authorized representative under form E as well as employees individually, have been considered and verified basis the claim submitted by purported authorized representative under form E.

 It claims of employees, wherever claimed by both purported authorized representative under form E.

 It claims of employees, wherever claimed by both purported authorized representative under form E.

 It claims of employees, wherever claimed by both purported authorized representative under form E.

 It claims of employees, wherever claimed by both purported authorized representative under form E.

 It claims of employees, wherever claimed by both purported authorized representative under form E.

 It claims of employees, wherever claimed by both purported authorized representative under form E.

 It claims of employees, wherever claims of employees amounting to INR 4.2 Cr which could not be verified basis the claim submitted by purported authorized representative under form E.

 It claims of employees, wherever claims of employees amounting to INR 4.2 Cr which could not be verified basis the claim submitted by purported authorized representative under form E.

 It claims of employees, wherever claims of expensions of expensions of employees, and expensions of expensions of employees, and expensions of expensions
- 7. The said list of creditors (and further modifications, if any, to the list of creditors) will be duly uploaded on the website of the Corporate Debtor, IBBI and has been shared in the virtual data room for access to prospective resolution applicants.

8. Vide an order dated 6 October 2022 ("Order") passed by the Thane District Consumer Disputes Redressal Forum, an amount of INR 15,000 (Rupees Fifteen Thousand Only) has been awarded in favour of Mr. Arund Tripathi. However, since the claim of Mr. Tripathi's outstanding dues basis the Order was received by the RP subsequent to 90 days from the Insolvency Commencement Date, the same could not be verified and admitted. Prospective resolution applicants are requested to take note of the same.

Commencement uses, the same town on to a versers an assimitation. Prospective trestructure appointment processor of the same town of the commencement date in the claim submitted by It. Being an amount which was invoked during the CIRP, the resolution professional has not adjusted the said invoked security deposit against dues pertaining to the pre-insolvency commencement date in the claim submitted by It. Being an amount which was invoked during the CIRP, the resolution professional has not adjusted the said invoked security deposit against dues pertaining to the pre-insolvency commencement date and has considered the same township adjusted the said invoked security deposit against dues pertaining to the pre-insolvency commencement date and has considered the same township against dues pertaining to the pre-insolvency commencement date and has considered the same township against dues pertaining to the pre-insolvency commencement date and has considered the same township against dues pertaining to the pre-insolvency commencement date and has considered the same township against dues pertaining to the pre-insolvency commencement date and has considered the same township against dues pertaining to the pre-insolvency commencement date and has considered the same township against dues pertaining to the pre-insolvency commencement date and has considered the same township against dues pertaining to the pre-insolvency commencement date. The commencement date is a definition of the contrained as admission/perfection of any such security interest, and the treatment of such dain shall remain subject to applicable provisions of file. and the outcome of organic CIRP.

2. These claims also the received parts 0 May from binablency commencement date, have been verified upon receipt of directions from the Horiba Adjudicating Authority, condoning the delay and directing the resolution professional to consider the dain.